

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-102
IB-2728/ND/2019
IA/2590/2021

IN THE MATTER OF:

Om Logistics Ltd
V/s.
Serval India Pvt Ltd

....Applicant

....Respondent

SECTION

U/s 9 IBC

Order delivered on 02.07.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

It is the 4th status report submitted by the RP, same is taken on the record subject to just exceptions.

With this order the present IA stands closed.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)